

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 315(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: M/s. International Combines Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Mr. Rakesh Kumar and Mr. Chandan Kumar, Advocates		
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	For the Respondent(s):	None		
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ORDER

Though reply of the ROC is on record, steps be taken to effect the notice on the Income Tax Department through its Standing Counsel, returnable on 29th November, 2017. Dasti as well.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)